

High Court of Jammu and Kashmir at Jammu

To

The Principal District & Sessions Judge,

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No:- 36297-319/STS Dated:- 06-02-2016

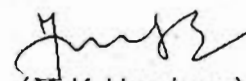
Subject:- Views on proposed Agenda of the Chief Justice Conference-2016

Sir,

'Monitoring the mechanism for tracking the progress of cases of under-trial prisoners' is one of a proposed Agenda Item in the forthcoming Chief Justice conference, 2016. The High Court has to send its views in light of this proposed Agenda Item.

In this regard, you are requested to send the details regarding the number of under trial prisoners, in your District, status of their cases etc. through return fax.

Yours faithfully



(M.K. Hanjura)

Registrar General